

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 106 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.09.2017**

NAME OF THE COMPANY: M/s BMM Ispat Pvt. Ltd. Vs. M/s A.J. Casting
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	None		
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	For the Respondent (s) :	None		
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ORDER

Present: None.

To come up on 14th September, 2017

— Sd —

(S. K. Mohapatra)
Member (T)

— Sd —

(Ina Malhotra)
Member (J)